



2026:AHC:13289-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1814 of 2003

Prem Pal

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	P.C. Srivastava
Counsel for Respondent(s)	:	Govt.Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.
HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 09.01.2026, the sole appellant namely, Prem Pal, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. Office is directed to return the trial court record alongwith copy of this order to the court concerned within two weeks.

January 20, 2026
AKT

(Jai Krishna Upadhyay,J.) (Siddharth,J.)